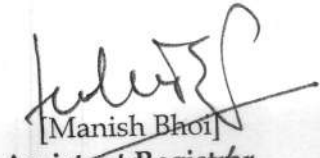


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 19/01/2026 TO 22/01/2026
[23/01/2026 (Friday) is Gazetted Holiday]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"Patna" (SMC & Division) Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)	Court Room No.1
"Guwahati" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench)	Court Room No.1
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"Cuttack" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "D" Bench)	Court Room No.2
"B" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M. or as decided by Competent Authority)	Court Room No.3


[Manish Bhoi]
Assistant Registrar
14/01/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 19-JANUARY-2026 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1/RPR/2023	2013-14	[A] JEMINI BARTER PVT. LTD.	
2	ITA 2332/KOL/2024	2018-2019	[A] INDRANIDEVI INSTITUTE OF EDUCATION	
3	IT(SS)A 107/KOL/2025	2018-2019	[A] BELANI HOUSING DEVELOPMENT LIMITED	
4	ITA 932/KOL/2025	2015-2016	[A] THE CENTRAL COOPERATIVE WELFARE SOCIETY LIMITED	
5	ITA 1003/KOL/2025	2014-15	[D] BANDHAN FINANCIAL SERVICES LIMITED	
6	ITA 1586/KOL/2025	2022-2023	[A] ANIRUDH KOTHARI (HUF)	
7	ITA 1599/KOL/2025	2016-17	[D] AVIMA EXPORTS PRIVATE LIMITED	
8	ITA 1606/KOL/2025	2018-19	[D] DILIP KUMAR GHOSH	
9	CO 94/KOL/2025	2018-2019	[A] DILIP KUMAR GHOSH	
10	ITA 2045/KOL/2025	2010-2011	[A] CITYWINGS AGENCIES PVT. LTD.	
11	ITA 2605/KOL/2025	2015-2016	[A] BRAJBHUMI NIRMAAN PRIVATE LIMITED	
12	ITA 2616/KOL/2025	2026-2027	[A] AL-AMEEN EDUCATION HEALTH AND RESEARCH FOUNDATION	
13	ITA 2617/KOL/2025	2026-2027	[A] AL-AMEEN EDUCATION HEALTH AND RESEARCH FOUNDATION	
14	ITA 2621/KOL/2025	2023-2024	[A] ADYAMA GOLD JEWELLERY	
15	ITA 2622/KOL/2025	2019-2020	[A] COMNET RESOURCES PRIVATE LIMITED	
16	ITA 2627/KOL/2025	2021-22	[A] DUNCANS TEA LTD	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 124/KOL/2024	2009-10	[A] RAHUL SPRINGS PRIVATE LIMITED	
2	ITA 125/KOL/2024	2013-14	[A] RAHUL SPRINGS PRIVATE LIMITED	
3	ITA 1823/KOL/2024	2009-2010	[A] RAN INTERNATIONAL PVT. LTD.	
4	ITA 1992/KOL/2024	2014-15	[A] SHREE RATAN BAGRI	
5	ITA 1021/KOL/2025	2022-2023	[A] CALCUTTA NEW SCHOOL SOCIETY	
6	ITA 1667/KOL/2025	1999-2000	[D] M/S. BANK OF TOKYO MITSUBISHI	
7	ITA 2024/KOL/2025	2018-19	[D] AMAR NATH MISHRA	
8	ITA 2131/KOL/2025	2016-2017	[A] BINAY SINGH	
9	ITA 2201/KOL/2025	2013-2014	[A] DTC SECURITIES PRIVATE LIMITED	
10	ITA 2232/KOL/2025	2017-18	[A] AROHAN FINANCIAL SERVICES LIMITED	
11	ITA 2240/KOL/2025	2014-15	[A] AROHAN FINANCIAL SERVICES LIMITED	
12	ITA 2582/KOL/2025	2013-14	[A] DELTA DEALERS PRIVATE LIMITED	
13	ITA 2602/KOL/2025	2012-2013	[A] ARUN DISTRIBUTORS PVT. LTD.	
14	ITA 2607/KOL/2025	2017-2018	[A] ANITA BASAK	
15	ITA 2635/KOL/2025	2017-2018	[A] ABDUL ODUD	
16	ITA 2641/KOL/2025	2019-2020	[D] FARSEEN RUBBER INDUSTRIES LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2029/KOL/2024	2013-14	[D] CHANDU SOMANI	
2	CO 65/KOL/2025	2013-2014	[A] CHANDU SOMANI	
3	ITA 2503/KOL/2024	2013-14	[D] SHANTI DEVI SOMANI	
4	CO 63/KOL/2025	2013-2014	[A] SHANTI DEVI SOMANI	
5	ITA 666/KOL/2025	2012-2013	[A] A.B. NIRVAN BUILDERS (P) LTD.	
6	ITA 994/KOL/2025	2018-2019	[A] CICAGO COMMODITIES PVT. LTD.	
7	ITA 1111/KOL/2025	2014-2015	[A] EMTA COAL LIMITED	
8	ITA 1112/KOL/2025	2014-2015	[A] EMTA COAL LIMITED	
9	ITA 1204/KOL/2025	2017-2018	[A] CHAULI SINGHAPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
10	ITA 1260/KOL/2025	2012-2013	[A] ASTBHUJA DEALTRADE PRIVATE LIMITED	
11	ITA 1744/KOL/2025	2016-2017	[A] ARCHANA NIRMAN PVT. LTD.	
12	ITA 1745/KOL/2025	2018-2019	[A] DAULAT FINANCIAL SERVICES PVT. LTD.	
13	ITA 2144/KOL/2025	2011-12	[D] M/S BHAGWATI VINTRADE PRIVATE LIMITED	
14	ITA 2642/KOL/2025	2018-2019	[A] CHOWRINGHEE RESIDENCY PVT. LTD.	
15	ITA 2644/KOL/2025	2018-2019	[A] ASHOK BHANSALI	
16	ITA 2650/KOL/2025	2014-2015	[A] C & E LIMITED	
17	ITA 2651/KOL/2025	2019-2020	[A] EKTA MERCHANTS PVT. LTD.	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 13/KOL/2024	2019-20	[A] BHAWANI CONSTRUCTION PVT. LTD.	
2	ITA 305/KOL/2024	2012	[D] ABHISHEK TIE UP PRIVATE LIMITED	
3	ITA 960/KOL/2024	2014-15	[D] HAJI ABDUL MAJID MEMORIAL PUBLIC TRUST	
4	ITA 2547/KOL/2024	2017-2018	[A] CHIRANJEET KUNDU	
5	ITA 193/KOL/2025	2012-13	[A] CHITRAKOOT TRADELINE PRIVATE LIMITED	
6	ITA 406/KOL/2025	2016-17	[D] AKRITI SUPPLIERS PVT. LTD.	
7	ITA 436/KOL/2025	2013-14	[A] DAKSHIN DAMODAR COLD STORAGE PRIVATE LIMITED	
8	ITA 2611/KOL/2025	2021-22	[D] M/S ARISSAN POWER LIMITED	
9	ITA 2670/KOL/2025	2015-16	[D] ANITA AGARWAL	
10	ITA 2673/KOL/2025	2022-2023	[A] ABC INDIA LIMITED	
11	ITA 2682/KOL/2025	2013-2014	[A] DEEPMALA VYAPAAR PVT. LTD.	
12	ITA 2683/KOL/2025	2017-2018	[A] CITY HOLDINGS PRIVATE LIMITED (ERSTWHILE CITY HOLDINGS LIMITED)	
13	ITA 2684/KOL/2025	2013-2014	[A] M/S. ANVIL ENERGY PVT. LTD., (FORMERLY KNOWN AS ANVIL CABLES PVT. LTD.,)	
14	ITA 2686/KOL/2025	2017-2018	[A] BANGLA READYMADE GARMENTS MFG. & TRADERS WELFARE ASSOCIATION	
15	ITA 2688/KOL/2025	2013-2014	[A] AVINANDAN FASHIONS PRIVATE LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 19-JANUARY-2026 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- XRE-HVRQ-HEH, TME-10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/KOL/2024	2017-18	[A] BALAKA COLD STORAGE PVT. LTD.	
2	ITA 217/KOL/2024	00	[A] OPERATION STRAIGHT SPINE	
3	ITA 2297/KOL/2024	2009-10	[D] LIBERAL VINCOM PVT. LTD.	
4	ITA 2324/KOL/2024	2013-14	[D] LIBERAL VINCOM PVT. LTD.	
5	ITA 2325/KOL/2024	2015-16	[D] LIBERAL VINCOM PVT. LTD.	
6	ITA 2326/KOL/2024	2016-17	[D] LIBERAL VINCOM PRIVATE LIMITED	
7	ITA 2327/KOL/2024	2017-18	[D] LIBERAL VINCOM PRIVATE LIMITED	
8	ITA 2333/KOL/2024	2014-15	[D] LIBERAL VINCOM PRIVATE LIMITED	
9	ITA 2517/KOL/2024	2017-2018	[A] SUNITA JAYASWAL	
10	ITA 587/KOL/2025	2018-19	[A] GOPAL JAISWAL	
11	ITA 638/KOL/2025	2017-2018	[A] LALKAR COLD STORAGE P. LTD.	
12	ITA 2614/KOL/2025	2018-2019	[A] JAY SHREE TEA & INDUSTRIES LTD.	
13	ITA 2618/KOL/2025	2019-2020	[A] KAUSHAL KUMAR	
14	ITA 2619/KOL/2025	2020-2021	[A] KAUSHAL KUMAR	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 20-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- XRE-HVRQ-HEH, TME-10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2624/KOL/2024	2017-2018	[A] RSD NATURAL RESOURCES PVT. LTD.	
2	ITA 1504/KOL/2025	2017-18	[A] GEET FATEHPURIA	
3	ITA 1863/KOL/2025	2012-2013	[A] KAMLESH KUMAR AGARWAL	
4	ITA 1864/KOL/2025	2013-2014	[A] KAMLESH KUMAR AGARWAL	
5	ITA 1865/KOL/2025	2014-2015	[A] KAMLESH KUMAR AGARWAL	
6	ITA 1866/KOL/2025	2011-2012	[A] GAJANAND AGARWAL	
7	ITA 1867/KOL/2025	2013-2014	[A] GAJANAND AGARWAL	
8	ITA 1868/KOL/2025	2014-2015	[A] GAJANAND AGARWAL	
9	ITA 1869/KOL/2025	2015-2016	[A] GAJANAND AGARWAL	
10	ITA 1951/KOL/2025	2016-17	[D] INDIAN CABLE NETCO LTD	
11	CO 86/KOL/2025	2016-2017	[A] INDIAN CABLE NET COMPANY LIMITED	
12	ITA 2268/KOL/2025	2020-21	[D] LUMINO INDUSTRIES LIMITED	
13	ITA 2340/KOL/2025	2022-2023	[A] JAYA CHANDRA	
14	ITA 2355/KOL/2025	2013-2014	[A] LORDS BLUETECH PRIVATE LIMITED	
15	ITA 2633/KOL/2025	2018-2019	[A] HARIPUR SAMABAY KRISHI UNNAYAN SAMITY LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- XRE-HVRQ-HEH, TME-10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1329/KOL/2019	2012-13	[A] M/S SPACE VINTRADE PRIVATE LIMITED	
2	ITA 1143/KOL/2023	2018-19	[D] COAL INDIA LIMITED	
3	ITA 1296/KOL/2023	2017-18	[D] COAL INDIA LIMITED	
4	ITA 1392/KOL/2023	2020-21	[D] COAL INDIA LIMITED	
5	ITA 1222/KOL/2024	2018-19	[D] CHAITANYAPUR SAMABAY KRISHI UNNAYAN SAMITY LTD	
6	ITA 2384/KOL/2024	2017-18	[D] ZENITH LEISURE HOLIDAYS LIMITED	
7	CO 6/KOL/2025	2017-18	[A] ZENITH LEISURE HOLIDAYS LIMITED	
8	ITA 789/KOL/2025	2021-2022	[A] KARNI AWASH PVT. LTD.	
9	ITA 1349/KOL/2025	2016-2017	[A] INDIAN COAL AGENCY	
10	ITA 1431/KOL/2025	2017-2018	[A] GAUTAM PRASAD	
11	ITA 1693/KOL/2025	2017-2018	[A] HINDUSTAN GUM & CHEMICALS LTD.	
12	ITA 1963/KOL/2025	2008-2009	[A] HAMAYAN BARTER PVT. LTD.	
13	ITA 2292/KOL/2025	2013-2014	[A] KOOLKIDS FASHIONS PVT. LTD.	
14	ITA 2293/KOL/2025	2011-2012	[A] INDRALOK INVESTMENT CONSULTANTS PVT. LTD.	
15	ITA 2314/KOL/2025	2019-20	[D] KALPATARU HOUSE FIN & TRADING PRIVATE LIMITED	
16	ITA 2652/KOL/2025	2017-2018	[A] I T C LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 22-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- XRE-HVRQ-HEH, TME-10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1979/KOL/2025	2014-2015	[A] KAMALKUNJ COMMERCIAL PVT. LTD.	
2	ITA 2653/KOL/2025	2006-2007	[A] NIRMAL PATNI	
3	ITA 2654/KOL/2025	2007-2008	[A] NIRMAL PATNI	
4	ITA 2655/KOL/2025	2006-2007	[A] NIRMAL PATNI	
5	ITA 2656/KOL/2025	2007-2008	[A] NIRMAL PATNI	
6	ITA 2657/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
7	ITA 2658/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
8	ITA 2659/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
9	ITA 2660/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
10	ITA 2661/KOL/2025	2006-2007	[A] KAMAL KUMAR PATNI	
11	ITA 2662/KOL/2025	2007-2008	[A] KAMAL KUMAR PATNI	
12	ITA 2666/KOL/2025	2013-14	[A] ICICON DISTRIBUTORS PRIVATE LIMITED	
13	ITA 2669/KOL/2025	2017-2018	[D] ITC LIMITED	
14	ITA 2675/KOL/2025	2020-2021	[A] JITENDRA KUMAR	
15	ITA 2677/KOL/2025	2022-2023	[A] LALAN KUMAR SHAW	
16	ITA 2679/KOL/2025	2018-2019	[A] L.R. AGRO PRODUCT PVT. LTD.	
17	ITA 2681/KOL/2025	2012-2013	[A] GLASTER COMTRADE LLP (ERSTWHILE ENHANCE DEALMARK LLP)	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "B"**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 198/KOL/2021	2016-17	[A] M/S SIGNIFY HOLDING B.V.(EARLIER KNOWN AS PHILIPS LIGHTING HOLDING B.V.	
2	ITA 1433/KOL/2023	2021-22	[A] M/S SIGNIFY NETHERLANDS B.V.	
3	ITA 560/KOL/2024	2014-15	[A] KAMSCO INDUSTRIES PVT. LTD.	
4	ITA 1275/KOL/2024	2017-2018	[A] M/S. ANNLEELA VINIMAY (P) LTD.	
5	ITA 2278/KOL/2024	2012-13	[D] VIGHNAHARTA VINCOM PRIVATE LIMITED	
6	ITA 2505/KOL/2024	2020-2021	[D] ASIAN HOTELS EAST LIMITED	
7	CO 37/KOL/2025	2020-2021	[A] ASIAN HOTELS EAST LIMITED	
8	ITA 260/KOL/2025	2018-19	[A] NAVIN JAIN	
9	ITA 1853/KOL/2025	2014-2015	[A] MANOJ KUMAR SAHA & SONS HUF	
10	ITA 2172/KOL/2025	2014-15	[A] MONALISA DHAR (LEGAL HEIR TO LATE KAJALI DHAR)	
11	ITA 1767/KOL/2024	2014-2015	[A] RAMNATH SAHA	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "B"**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 517/KOL/2023	2014-15	[A] JASWANTI MEHTA (LEGAL HEIR OF LATE BHOGILAL KANTILAL MEHTA)	
2	ITA 1357/KOL/2023	2017-18	[D] SAHAPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
3	ITA 157/KOL/2024	2012-13	[A] RAJESH VARMA	
4	ITA 921/KOL/2024	2017-18	[A] BTL EPC LTD.	
5	ITA 1640/KOL/2024	2020-2021	[A] M/S. PHILIPS GLOBAL BUSINESS SERVICES LLP	
6	ITA 1756/KOL/2024	2017-2018	[A] NIPEN KUMAR PODDAR	
7	ITA 2021/KOL/2024	2013	[D] INDER CHAND BAID	
8	ITA 2028/KOL/2024	2014-15	[D] INDER CHAND BAID	
9	ITA 2233/KOL/2024	2012-2013	[A] REDLILY ENTERPRISES PVT. LTD.	
10	ITA 2661/KOL/2024	2021-2	[A] APEEJAY SHIPPING LIMITED	
11	ITA 2628/KOL/2025	2022-2023	[A] M/S. NALINAKSHA AGRO PRODUCTS PRIVATE LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 90/KOL/2025	2015-16	[D] SAILESH GUPTA	
2	ITA 1216/KOL/2025	2018-2019	[A] SUDISH SINGH	
3	ITA 1507/KOL/2025	2015-16	[A] M/S SAGAR TIE UP PRIVATE LIMITED	
4	ITA 1671/KOL/2025	2011-2012	[A] QVC EXPORTS PVT. LTD.(CONVERTED INTO QVC EXPORTS LTD. W.E.F.04/08/2005)	
5	ITA 1991/KOL/2025	2017-2018	[A] SINGH CRANE SERVICE	
6	ITA 2191/KOL/2025	2012-2013	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
7	ITA 2192/KOL/2025	2013-2014	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
8	ITA 2193/KOL/2025	2016-2017	[A] WEST BENGAL TRADE PROMOTION ORGANISATION LIMITED	
9	ITA 2196/KOL/2025	2012-2013	[A] WINWOOD MARKETING PRIVATE LIMITED	
10	ITA 2500/KOL/2025	2012-2013	[A] VIJAYA MOTELS PVT. LTD.	
11	ITA 2543/KOL/2025	2023-24	[D] RAJLAKSHMI MARKETING PRIVATE LIMITED	
12	ITA 2554/KOL/2025	2011-12	[A] SUBH TIE-UP PRIVATE LIMITED	
13	ITA 2597/KOL/2025	2022-2023	[A] SUJAL EXIM (INDIA) PRIVATE LIMITED	
14	ITA 2613/KOL/2025	2020-2021	[A] SACHIS KIRON ROY MEMORIAL TRUST	
15	ITA 2623/KOL/2025	2011-2012	[A] SRIKRISHAN AGARWAL	
16	ITA 2624/KOL/2025	2012-2013	[A] SRIKRISHAN AGARWAL	
17	ITA 2625/KOL/2025	2017-2018	[A] SRIKRISHAN AGARWAL	
18	ITA 2626/KOL/2025	2016-2017	[D] SURVIN FINANCE & INVESTMENTS LIMITED	
19	ITA 341/KOL/2025	2016-17	[D] STENLY SECURITIES LIMITED	
20	ITA 66/KOL/2022	2012-13	[D] OM SHREE RUPESH STEEL PVT. LTD.	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1008/KOL/2025	2021-2022	[A] SHYAM METALICS AND ENERGY LIMITED	
2	ITA 1263/KOL/2025	2016-2017	[A] SHYAM METALICS AND ENERGY LIMITED	
3	ITA 1264/KOL/2025	2016-2017	[A] SHYAM SEL AND POWER LIMITED	
4	ITA 1305/KOL/2025	2011-2012	[A] M/S. SHREE LAXMI IRON AND STEEL WORKS PVT. LTD.	
5	ITA 1316/KOL/2025	2019-2020	[A] SHYAM METALICS AND ENERGY LIMITED	
6	ITA 1805/KOL/2025	2015-2016	[A] SRI SUKUMAR KUIITY	
7	ITA 2060/KOL/2025	2018-2019	[A] RAJENDRA KUMAR KAPOOR	
8	ITA 2062/KOL/2025	2014-2015	[A] SANATHAN TEXTILES LTD.	
9	ITA 2094/KOL/2025	2017-2018	[A] SAKTINAGAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
10	ITA 2150/KOL/2025	2011-2012	[A] RAJENDRA KUMAR AGARWAL	
11	ITA 2159/KOL/2025	2013-2014	[A] SAHANUR MONDAL	
12	ITA 2176/KOL/2025	2014-15	[A] SHREYANS OVERSEAS PTV. LTD.	
13	ITA 2177/KOL/2025	2013-14	[A] SYNTECH INFORMATICS PVT. LTD.	
14	ITA 2221/KOL/2025	2021-22	[A] S B OVERSEAS PRIVATE LIMITED	
15	ITA 2610/KOL/2025	2021-22	[D] RAJESH AUTO MERCHANDISE PRIVATE LIMITED	
16	ITA 2629/KOL/2025	2019-2020	[A] RAJ SINGH	
17	ITA 2630/KOL/2025	2020-2021	[A] RAJ SINGH	
18	ITA 2631/KOL/2025	2021-2022	[A] RAJ SINGH	
19	ITA 2632/KOL/2025	2022-2023	[A] RAJ SINGH	
20	ITA 2634/KOL/2025	2018-2019	[A] RAJENDRA KUMAR GUPTA	
21	ITA 2636/KOL/2025	2012-2013	[A] RAJWADA GROUP	
22	ITA 2637/KOL/2025	2018-2019	[A] M/S. RAIC INTEGRATED SPONGE & POWER PVT. LTD., (SINCE MERGED WITH AIC IRON INDUSTRIES (P) LTD.)	
23	ITA 2638/KOL/2025	2019-2020	[A] M/S. RAIC INTEGRATED SPONGE & POWER PVT. LTD.,(SINCE MERGED WITH AIC IRON INDUSTRIES (P) LTD.,)	
24	ITA 2639/KOL/2025	2013-14	[A] TRINCASS VYAPAAR PRIVATE LIMITED	
25	ITA 2640/KOL/2025	2014-15	[A] TRINCASS VYAPAAR PRIVATE LIMITED	
26	ITA 748/KOL/2025	2015-2016	[D] WEST BENGAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 22-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID = RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1406/KOL/2017	2012-13	[A] SHETH COMMERCIAL CO.	
2	ITA 2645/KOL/2024	2012-13	[A] UMANG DHANUKA	
3	ITA 270/KOL/2025	2017-2018	[A] SAGAR SAHA	
4	ITA 454/KOL/2025	2018-19	[A] S M ELECTRIC TRADING CO PRIVATE LIMITED	
5	ITA 703/KOL/2025	2012-13	[D] WATTKINS COMMERCE PVT. LTD	
6	ITA 846/KOL/2025	2017-18	[D] SUMIT DUTTA	
7	ITA 879/KOL/2025	2010-2011	[A] RAN INTERNATIONAL PRIVATE LIMITED	
8	ITA 1369/KOL/2025	2021-2022	[A] RADHA KOTHARI	
9	ITA 1491/KOL/2025	2018-2019	[A] SMT. SWEETY AGARWAL	
10	ITA 1826/KOL/2025	2018-2019	[A] PRIYAKA PAUL	
11	ITA 2200/KOL/2025	2010-2011	[A] PRABHUDHAN FINANCE PVT. LTD.	
12	ITA 2247/KOL/2025	2019-20	[A] SARVESH PASARI	
13	ITA 2667/KOL/2025	2012-13	[A] TRINCASS VYAPAAR PRIVATE LIMITED	
14	ITA 2668/KOL/2025	2023-24	[D] RABINDRA NATH BERA	
15	ITA 2680/KOL/2025	2012-2013	[A] TRIMUDRA CREDIT LIMITED	
16	ITA 2685/KOL/2025	2015-2016	[A] SANJIB KUMAR RAI	
17	ITA 2671/KOL/2025	2015-16	[D] SHAMMI AGARWAL	
18	ITA 2672/KOL/2025	2015-16	[D] SUDHA AGARWAL	
19	ITA 2676/KOL/2025	2011-2012	[A] S K SARAWAGI & COMPANY (P) LTD.	
20	ITA 1409/KOL/2023	2012-13	[A] PARAMA CONSTRUCTION PVT. LTD.	


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 20-JANUARY-2026 (TUESDAY)

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**
BENCH WILL NOT FUNCTION

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	148	KOL	2022	2017-18	[A] RECKITT BENCKISER (INDIA) PVT. LTD.	C
2	ITA	211	KOL	2021	2016-17	[A] RECKITT BENCKISER (INDIA) PVT. LTD	C


Assistant Registrar
15-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS
FOR 22-JANUARY-2026 (THURSDAY)**

BEFORE SHRI DUVVURU RL REDDY, VP

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	191	KOL	2025	2010-11	[D] SEN FERRO ALLOYS PVT. LTD. (EFILING)	D	


Assistant Registrar
15-Jan-2026